

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7326
ANSWERED ON:21.05.2012
ATROCITIES AGAINST DALITS
Punia Shri P.L.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to amend the Scheduled Castes (SCs) and Scheduled Tribes (STs) (Prevention of Atrocities) Act, 1989 and make it more stringent and strict;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b) The Ministry has invited considered views of concerned Ministries, State Governments/Union Territory Administrations and concerned agencies regarding amendments in the Scheduled Castes, and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.
- (c) No time frame can be specified at present.